

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 16th Sept., 1976.

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NOTIFICATION
INCOME TAX

NO.1487 (F.No.191/30/76-IT(AI)): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961) the Central Board of Direct Taxes hereby makes the following additions to its Notification No.1445 (F.No.191/30/76-IT(AI)) dated 20.8.76.

Against Sl.No.19A under column 3, the following shall be added to item No.1:-

Salaries and Refunds Circle-I, Poona.
Salaries and Refunds Circle-II, Poona.
Salaries and Refunds Circle-III, Poona.

Sd/-

(M.SHAHRI)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

To

The Manager,
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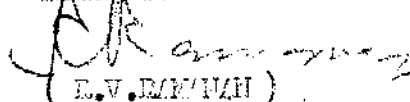
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Sd/-

(M.SHAHRI)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

APPROVED FOR ISSUE


(E.V. RAMIAH)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION(IES&P)

NO.CC/ITAI/1474/379/RSP/76

Pahuja